MR. DEPUTY-SPEAKER: The question is:

" That leave be granted to introduce a Bill to amend the Constitution of India."

The motion was adopted.

SHRI SUDHIR GIRI: Sir, I introduce the Bill.

16.29 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 356)

[*English*]

SHRI SUDHIR GIRI (Contai): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY -SPEAKER: The question is:

" That leave be granted to introduce a Bill to amend the Constitution of India."

The motion was adopted.

SHRI SUDHIR GIRI: Sir, I introduce the Bill.

16.30 hrs.

CONSTITUTION (AMENDMENT) BILL

(Amendment of Article 81, etc) by Shri Ram Naik

[*English*]

SHRI RAM NAIK (Bombay-North): Sir, I beg to move for leave to withdraw the Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to withdraw the Bill further to amend the Constitution of India."

The motion was adopted.

SHRI RAM NAIK: Sir, I withdraw the Bill.

16.31 hrs.

INFANT FOODS AND FEEDING BOTTLES (REGULATION OF PRODUCTION, SUPPLY AND DISTRIBUTION) BILL

By Shri Ram Naik

[*English*]

MR. DEPUTY SPEAKER: Now the House will take up further consideration of the following motion moved by Shri Ram Naik on the 2nd August, 1991, namely:-

"That the Bill to provide for the regulation of production, supply and distribution of infant foods and feeding bottles with a view to the protection and promotion of breast feeding and for matters connected therewith or incidental thereto, be taken in to consideration."

Shri Ram Naik.

[*Translation*]

SHRI RAM NAIK (Bombay-North): Hon. Deputy Speaker, Sir, I would like to continue the discussion on these Infant Foods and feeding Bottles (Regulation of Production, Supply and Distribution) Bill moved by the on the 2nd August 1991 and on which a brief discussion was already held on the same day. At the time of discussion on that day, I had made a submission about it. I would like to mention it in brief for the information of the hon. Members and the hon Minister. The relationship between the mother and the child

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*Published in the Gazette of India, Extraordinary, Part-II, Section 2, dated 30.8.1991.